

## Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.1018/2021  
(SWP No.49/2019)

Thursday, this the 22<sup>nd</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Amjid Hussain Khan,  
Age : 23 years,  
S/o Ghulam Mohammad Khan,  
R/o Bimyar, Tehsil Boniyar,  
District Baramulla.

..Applicant

(Mr. M.M. Khan, Advocate)

### VERSUS

1. State of J&K through  
Commissioner/Secretary to Govt.  
Home Department, Civil Secretariat,  
Jammu/Srinagar.
2. Director General of Police, J&K,  
Jammu/Srinagar.
3. Inspector General of Police, Kashmir Range,  
Srinagar.
4. Sr. Superintendent of Police, Baramulla.
5. Superintendent of Police, Baramulla.
6. Sub Divisional Police Officer, Uri.
7. Station House Officer (SHO), Police Station  
Boniyar, Baramulla.

..Respondents

(Mr. Amit Gupta, Additional Advocate General)

## **ORDER (ORAL)**



### **Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of an SWP No.44/1999 in which the relief is claimed in respect of the post of Special Police Officer (SPO). This Tribunal does not have jurisdiction in respect of such matters.

2. The Registry is directed to return the file to the Hon'ble High Court of Jammu & Kashmir.

**( Aradhana Johri )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**April 22, 2021**  
/sunil/rk/dsn/